

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 106 of 2014**

**Dated : 31<sup>st</sup> October, 2014**

**In the matter of:**

**Powergrid Corporation of India Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rajiv Shrivasta for R-10.  
Mr. Suraj Singh & Mr. Pradeep  
Misra

**ORDER**

As the Bench did not assemble today, the matter is posted for hearing on  
24.11.2014.

**Court Master**